

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2326 of 2019 & IA No. 1901 OF 2019 & IA No. 1833 OF 2019

Dated: 22nd October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Malana Power Company Limited

.... Appellant(s)

Versus

Himachal Pradesh State Electricity Board

.... Respondent(s)

Counsel for the Appellant(s) : Dr. Seema jain for A1

Counsel for the Respondent(s) :

ORDER

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **19.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK